

**GOVERNMENT OF INDIA
TRIBAL AFFAIRS
LOK SABHA**

UNSTARRED QUESTION NO:1361
ANSWERED ON:30.11.2012
DIVERSION OF FUNDS UNDER TSP
Rawat Shri Ashok Kumar

Will the Minister of TRIBAL AFFAIRS be pleased to state:

- (a) whether the Government has received any suggestions/request from public representatives social organizations that the funds allocated under Tribal Sub-Plan (TSP) be allocated proportionally in accordance with the tribal population utilised properly and not diverted;
- (b) if so, the details thereof and the reaction of the Government thereto;
- (c) the steps taken/being taken by the Government in this regard;
- (d) whether the Government proposes to issue guidelines to the Union Ministries and the State Governments in this regard;
- (e) if so, the details thereof; and
- (f) if not, the reasons therefor?

Answer

MINISTER OF STATE IN THE MINISTRY OF TRIBAL AFFAIRS (SMT. RANEE NARAH)

(a) to (e): The Planning Commission had set up a Task Force in June, 2010, which after considering suggestions/ requests from various quarters, submitted its recommendation identifying 28 Central Ministries/Departments to earmark funds in varying proportion under Tribal Sub-Plan. The Planning Commission had already issued guidelines for formulation, implementation, and monitoring of Scheduled Caste Sub Plan (SCSP) for Scheduled Castes and Tribal Sub Plan (TSP) for Scheduled Tribes to all State Governments and UT Administrations in 2005. The basic objectives of the Guidelines is to channelize the flow of outlays and benefits from the general sectors in the Plan of States and Central Ministries/ Departments for the development of Scheduled Castes and Scheduled Tribes at least in proportion to their population, both in physical and financial terms. The Guidelines inter alia also include that such funds should be non-divertible and non-lapsable. This Ministry and the Planning Commission are constantly pursuing with the State Governments and the Central Ministries/Departments concerned for implementation of TSP in letter and spirit

(f): Does not arise in view of reply to part (a) to (e) above.